

(14)

**C. A. T. Bench, JAIPUR**

Date of Order	Orders
19.3.1996	<p>None present for the applicant</p> <p>This application was listed for admission for the first time on 3.11.1995. Thereafter it was again listed for admission on 5.1.1996. Yet again it was listed for admission on 28.2.1996. None appeared on behalf of the applicant. It was again listed for admission today but none has appeared on behalf of the applicant.</p> <p>In these circumstances, the application is dismissed in default for non-prosecution on part of the applicant.</p> <p style="text-align: right;">(R.P.)</p> <p>(RATTAN PRAKASH ) MEMBER (J)</p> <p style="text-align: right;">(O.P.SHRMRA ) MEMBER (A)</p> <p style="text-align: center;">Central Arbitration Tribunal Court of Appeal &amp; OR Certified by the Court Action is Reqd. for the Date &amp; Time is Pls. V. T. Date &amp; Time To Recd.</p> <p style="text-align: center;">(R.P.S.) Date 19.3.1996 Page No. 1 of 1</p>